

**Form I**

**Assignment of Receivables in favour of Factor by TReDS**

(Particulars of assignment of receivables)

1. (a) **Category of the Assignor of receivables (Fill up only one category):**

- Individual
- Proprietorship Firm
- Limited Liability Partnership Firm (LLP)
- Partnership Firm
- Company
- Trust
- HUF

(b) Whether the receivables are free from any encumbrance?

- Yes
- No

(c) If not, name and address of the Bank or Financial Institution holding any Security interest over the receivables.

Name of Bank/Financial Institution:

Address of Bank/Financial Institution

(d) If security interest over receivables is held by Consortium of Banks, name and address of the Leader.

Name and address of Leader of Consortium

(e) If security interest over receivables is held by Multiple Banks, name and address of the bank authorised to act on behalf of other Banks.

Name and address of the Bank representing Multiple banks

**Note:** If there is no single Bank representing Multiple Bank names of all the Banks may be furnished.

2. **Assignor**

**(a) Individual**

(i) Name Title  (Mr./Mrs./Ms.)

Surname  Name

Father's/Husband's Name

Date of Birth  (dd/mm/yyyy)

(ii) Permanent Account Number (PAN) of Individual Assignor

**OR**

**(b) Proprietorship Firm**

(i) Name of Proprietorship Firm

(ii) Permanent Account Number (PAN) of Proprietorship Firm

(iii) Name of the Proprietor

(a) in case of company

Corporate Identity Number of Proprietor Company

(b) in case of individual

Title  (Mr./Mrs./Ms.)

Surname  Name

Father's/Husband's Name

Date of Birth  (dd/mm/yyyy)

Permanent Account Number (PAN)

**OR**

**(c) Limited Liability Partnership Firm (LLP)**

(i) Limited Liability Partnership (LLP) Firm Name

(ii) Name of the partner or partners who is/are making assignment of receivables belonging to the Limited Liability Partnership (LLP) Firm

(1) Title  (Mr./Mrs./Ms.)

Surname  Name

Father's/Husband's Name   
Date of Birth  (dd/mm/yyyy)  
(2) Title  (Mr./Mrs./Ms.)  
Surname  Name   
Father's/Husband's Name   
Date of Birth  (dd/mm/yyyy)  
(Above details for multiple partners can be captured multiple times)  
(iii) Permanent Account Number (PAN) of Limited Liability Partnership Firm (LLP)

OR

**(d) Partnership Firm**

(i) Partnership Firm Name   
(ii) Name of the partner or partners who is/are making assignment of receivables belongs to the Partnership Firm  
(a) Title  (Mr./Mrs./Ms.)  
Surname  Name   
Father's/Husband's Name   
Date of Birth  (dd/mm/yyyy)  
(b) Title  (Mr./Mrs./Ms.)  
Surname  Name   
Father's/Husband's Name   
Date of Birth  (dd/mm/yyyy)  
(Above details for respective partners can be captured multiple times)  
(iii) Permanent Account Number (PAN)

OR

**(e) Company**

(i) Company name   
(ii) Company Identity Number (CIN) or foreign company registration number

OR

**(f) Trust**

(i) Name of the Trust   
(ii) Whether Private Trust or Public Trust   
(iii) If Public Trust, registration number as such Trust, if any   
(iv) Trust Permanent Account Number   
(v) Name of the Trustee/person who is making assignment of receivables belonging to the Trust  
Title  (Mr./Mrs./Ms.)  
Name  Surname   
Father's/Husband's Name   
Date of Birth  (dd/mm/yyyy)

OR

**(g) HUF**

Title of HUF  (Mr./Mrs./Ms.)  
Name of Karta  Surname   
Father's/Husband's Name   
Date of Birth  (dd/mm/yyyy)  
Permanent Account Number (PAN) of HUF

**3. Address of the Assignor**

Shop/Flat/House No.   
Plot No.   
Building No.  Building Name   
Street Name/No.   
Village   
Taluka  District   
State/UT  PIN Code   
Basic Statistical-Return Code (BSR) Code if any assigned to Assignor

**Note:** In the case of companies the address of Registered Office and in the case of others the address of principal place of business may be furnished.

**4. Particulars of the Factor being the Assignee of receivables**

Name of Assignee   
 Corporate Identity Number   
 Permanent Account Number (PAN)   
 Address   
 Shop/Flat/House No.   
 Plot Number   
 Building Number  Building Name   
 Street Name/No.   
 Village   
 Town   
 Taluka   
 City   
 District   
 State/UT   
 Pin Code   
 E-mail ID   
 Telephone

**5. Particulars of the TReDS, filing the particulars with the Central Registry on behalf of the Factor**

Name of TReDS   
 Corporate Identity Number   
 Permanent Account Number (PAN)   
 Address   
 Shop/Flat/House No.   
 Plot Number   
 Building Number  Building Name   
 Street Name/No.   
 Village   
 Town   
 Taluka   
 City   
 District   
 State/UT   
 Pin Code   
 E-mail ID   
 Telephone

**6. DEBTOR (Buyer)**

(a) DEBTOR (Buyer) Limit

**(b) Particulars of Debtor**

**(i) Individual Debtor**

(i) Title  (Mr./Mrs./Ms.)  
 Surname  Name   
 Father's/Husband's Name   
 Date of Birth  (dd/mm/yyyy)  
 (ii) Individual debtor Permanent Account Number (PAN)

**OR**

**(ii) Proprietorship Firm Debtor**

(i) Name of Proprietorship Firm   
 (ii) Proprietorship Firm Permanent Account Number (PAN)   
 (iii) Name of the Proprietor  
 (a) in case of company   
 (b) in case of individual  
 Title  (Mr./Mrs./Ms.)  
 Surname  Name   
 Father's/Husband's Name   
 Age   
 Date of Birth  (dd/mm/yyyy)

OR

**(iii) Partnership Firm Debtor**

Partnership Firm Name   
Partnership Firm Permanent Account Number (PAN)   
Name of the partner or partners of debtors:  
Title  (Mr./Mrs./Ms.)  
Surname  Name   
Father's/Husband's Name   
Age   
Date of Birth  (dd/mm/yyyy)

OR

**(iv) Limited Liability Partnership Firm (LLP)**

Limited Liability Partnership (LLP) Firm Name   
LLP firm Permanent Account Number (PAN)   
Name of the partner or partners  
(1) Title  (Mr./Mrs./Ms.)  
Surname  Name   
Father's/Husband's Name   
Age   
Date of Birth  (dd/mm/yyyy)

OR

**(v) Company**

Company name   
Company Identity Number (CIN) or foreign company registration number  
  
Company PAN

OR

**(vi) Trust**

Name of the Trust   
Type of Trust (Private/ Public)   
If Public Trust, registration number as such Trust, if any   
Trust Permanent Account Number   
Name of the Trustee/person who is making assignment of receivables belonging to the Trust  
Title  (Mr./Mrs./Ms.)  
Name  Surname   
Father's/Husband's Name   
Age   
Date of Birth  (dd/mm/yyyy)

OR

**(vii) HUF**

Title of HUF  (Mr./Mrs./Ms.)  
Name of Karta  
Title  (Mr./Mrs./Ms.)  
Surname  Name   
Father's/Husband's Name   
Age   
Date of Birth  (dd/mm/yyyy)  
Permanent Account Number (PAN) of HUF

**(c) Address of the Debtor**

Shop/Flat/House No.   
Plot No.   
Building No.   
Building Name   
Street Name/No.   
Village/ Town   
Taluka  District   
State/UT  PIN Code   
E-mail ID

Telephone

(In case of multiple debtors in respect of a single assignor, the details of multiple debtors may be provided)

**7. Assignment Details**

**7(a). Financial Details of the Assignment**

(i) Total Limit/Facility sanctioned under the agreement

(in case the amount is in Foreign currency, rupee equivalent to be stated)

(Rupees  only)

(ii) Expected realisation or repayment period (in days)

(iii) Amount receivables assigned or given as Security for loan/credit limit

**7(b). Whether assignment is absolute without recourse to assignor**

Yes

No

If not, amount of loan or credit limit secured by receivables:

(Rupees.....only)

from     
DD MM YYYY

Payment schedule of the loan or period which assignment subsists

to     
DD MM YYYY

If credit limit renewable from time to time and secured by specific receivables, or pre-sent and future receivables, please mention:

Particulars of specific receivables

Description of future receivables

**8. Description of Document by which the receivables are assigned:**

Assignment Deed or assignment as security for a loan

Name of parties (1)

(2)

Date of Document

Place of execution

Taluka

District  State

Pin code

**Description of receivables which are assigned or given as security in favour of the Factor**

**i) Whether the assignment is on (a) whole turnover basis**

**(b) Invoice basis (non whole turnover basis)**

**a) In case of Whole Turnover Basis:**

i) Brief description of goods or services

ii) Sub-Limit sanctioned for the goods and services

iii) Sale proceeds of goods manufactured and sold or services provided/ rendered or to be provided/ rendered for the period from  to

**OR**

i) Brief description of goods or services

ii) Sub-Limit sanctioned for the goods and services

iii) Sale proceeds of goods sold or to be sold or services rendered or to be provided/ rendered as trader/selling Agent/ retailer for the period from  to

(Above details for different goods type can be captured multiple times depending upon the number of types of goods)

**b) In case of Invoice Basis (non-whole turnover basis):**

i) Invoice No.

ii) Date

iii) Amount of invoice

iv) Serial numbers or any other identification marks (e.g. Chassis No. for vehicles)

v) Brief Description of goods

vi) payable by date (DD/MM/YYYY)

**9. Brief particulars of the principal terms and conditions of the assignment agreement**

A. Discount

B. Margin amount details

C. Extent and operation of the charge

D. Others

**10. Electronic signature of the authorised representative of TReDS**